

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 372 of 2013 in**  
**Appeal No.276 of 2013**

**Dated : 21<sup>st</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Corporate Power Ltd. .... Appellant(s)**

**Versus**

**Power Grid Corporation of India .... Respondent(s)**  
**Ltd. & Ors.**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Mr. Hemant Singh  
Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1

**ORDER**

**IA No. 372 of 2013**  
***(Appl. for stay)***

As agreed by the learned counsel for the parties, post the matter for  
filing the Memo on **25.11.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**